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PART-1-SECTION-1

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

**PUBLIC NOTICE NO. 19 (RE-2001)/1997-2002
NEW DELHI : DATED : 03 /07/2000.**

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2438, the new entries from Sl.No.A-2439 to A-2445 shall be added as per Annexure "B" to this Public Notice.

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1537, the new entries from Sl.No.C-1538 to C-1539 shall be added as per Annexure "C" to this Public Notice.

MISCELLANEOUS PRODUCTS

After the existing entry at Sl.No. K-124, the new entries from Sl.No.K-125 to K-126 shall be added as per Annexure "D" to this Public Notice.

5. This issues in public interest.

Sd/-
(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

Annexure “A” to the Public Notice No.19 Dated: 03/07/2000

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections		
1	2	3	4		
1.	19	<u>Chemicals & Allied Products</u> Sl.No.A80	The norm covered by this entry shall be deleted.		
2.	31	<u>Chemicals & Allied Products</u> Sl.No.A158	The norm covered by this entry shall be deleted.		
3.	32	<u>Chemicals & Allied Products</u> Sl.No.A159	The norm covered by this entry shall be deleted.		
4.	32	<u>Chemicals & Allied Products</u> Sl.No.A160	The description of import item at Sl. No. 6 (with quantity) shall be amended to read as under:- “6. Toluene - 0.65 kg OR Benzaldehyde - 0.59 kg”.		
5.	32	<u>Chemicals & Allied Products</u> Sl.No.A161	The norm covered by this entry shall be deleted.		
6.	32	<u>Chemicals & Allied Products</u> Sl.No.A162	The norm covered by this entry shall be substituted by the following:-		
Sl.No.	Export Item		Qty.	Import Item	Qty. Allowed
A162	D(-) Alpha Phenyl Glycine Base (From Toluene Route)		1 kg	1. Sodium Cyanide 2. Activated Carbon (Granular) 3. Hydrogeon Peroxide 4. Camphor Sulphonic Acid 5. Filter Aid (Dicalite 341) 6. Toluene OR	0.54 kg 0.084 kg 0.092 kg 0.052 kg 0.012 kg

				Benzaldehyde 7. Caustic Soda 8. Citric Acid 9. Ammonium Bicarbonate 10. Soda ash	1.11 kg 1.017 kg 7.80 kgs 0.024 kg 1.44 kg 0.409 kg
7.	32 & 33	<u>Chemicals & Allied Products</u> Sl.No.A163	i) The description of import item at Sl. No. 7 (with quantity) shall be amended to read as under:- “7. Toluene - 1.18 kg OR Benzaldehyde - 1.08 kg”. ii) The import item namely “Sulphuric Acid” (with quantity) at Sl. No. 16 shall be deleted.		
8.	75	<u>Chemicals & Allied Products</u> Sl.No.A511	The description of import item at Sl. No. 42, (without any change in quantity) shall be amended to read as under:- “A.A.4 Chloro 2.5 Di-methoxy Anilide (Naphthol ASIRG)”.		
9.	179	<u>Chemicals & Allied Products</u> Sl.No.A1476	The norm covered by this entry shall be substituted by the following:-		
Sl.No.	Export Item		Qty.	Import Item	Qty. Allowed
A1476	Pyridine Hydrobromide		1 kg	1. Pyridine 2. Liquid Bromine OR 1. Ethyl Alcohol 2. Methyl Alcohol 3. Alumino Silicate Catalyst & 4. Hydrobromic Acid 48%	0.610 kg 0.700 kg 1.418 kg 0.860 kg 0.011 kg 1.200 kg
10.	269	<u>Chemicals & Allied Products</u> Sl.No.A2015	The norm covered by this entry shall be deleted.		
11.	271	<u>Chemicals & Allied Products</u> Sl.No.A2027	After import item at Sl. No. 2 (ii) the description of import items (with quantity) shall be amended to read as under:- “(iii) 2-Methoxy Imino - 0.786 kg. (2-Amino-4 Thiazolyl) Acetic Acid (MIATA)		

			(iv) Thio-bis-Benzothiazone - 1.49 kg. (Valkacit Acid) (v) Triphenyl Phosphine - 1.23 kg. OR (i) Ethyl Aceto Acetate - 0.965 kg. (ii) Potassium Carbonate - 1.49 kg. (iii) Bromine - 0.76 kg. (iv) Triphenyl Phosphine - 1.23 kg. (v) Thio-bis-benzothiazole - 1.49 kg. (Valkacit Acid)
12.	283	<u>Chemicals & Allied Products</u> Sl.No.A2118	1. The description of the export item shall be amended to read as under:- “Cefaclor” 2. The description of import item No. 1 (without any change in quantity) shall be amended to read as under:- “Potassium Pen G (First Crystal) OR Pencillin V Potassium”.
13.	285	<u>Chemicals & Allied Products</u> Sl.No.A2129	The description of export item shall be amended to read as under:- 2-Picoline (Alfa) 99% min./ 4-Picoline (Gamma) 98.5% min.
14.	287	<u>Chemicals & Allied Products</u> Sl.No.A2140	The norm covered by this entry shall be deleted.
15.	304	<u>Chemicals & Allied Products</u> Sl.No.A2276	i). The description of import item at Sl. No. 6 (with quantity) shall be amended to read as under:- “6. Toluene - 1.08 kg OR Benzaldehyde - 0.98 kg”. ii). The quantity of import items at Sl. No. 11 & 12 shall be amended to read as under:- “11. Lithium Metal - 0.17 kg 12. Sodium Metal - 0.27 kg”.
16.	311	<u>Chemicals & Allied Products</u> Sl.No.A2316	i). The description of import item at Sl. No. 6 (with quantity) shall be amended to read as under:- “6. Toluene - 1.52 kg OR Benzaldehyde - 1.38 kg

			ii). The quantity of import items as Sl. No. 11,12 and 13 shall be amended to read as under:- “11. Isopropyl Alcohol - 1.19 kg 12. Sodium Metal - 0.38 kg 13. Lithium Metal - 0.24 kg”.
17.	318	<u>Chemicals & Allied Products</u> Sl.No.A2374	The description of export item shall be amended to read as under:- “5-Amino Tetrazole 5 AT”.
18	505	<u>Engineering Product</u> Sl.No.C393	1. The description of export item shall be amended to read as under:- “Spheroidal Graphite/Malleable/Ductile iron Casting (Rough)”. 2. After note 3 below this norm, the following further notes shall be added:- “4. Steel Melting Scrap shall be allowed @ 20% of the total requirement”. “5. Items 2, 3 and 4 will not be allowed for export of Malleable Iron Castings.”
19.	541	<u>Engineering Product</u> Sl.No.C505	The description of export item shall be amended to read as under:- “Non alloy hot rolled Steel Galvanised sheets/ strips / wide coils”.
20.	558	<u>Engineering Product</u> Sl.No.C519	The description of import item No. 5 (without any change in quantity) shall be corrected to read as under:- “Wooden Mould”.
21.	558	<u>Engineering Product</u> Sl.No.C520	The description of import item No. 5 (without any change in quantity) shall be corrected to read as under:- “Wooden Mould”.
22.	691	<u>Engineering Product</u> Sl.No.C1168	In import item No.1, the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export product”.
23.	691	<u>Engineering Product</u> Sl.No.C1170	In import item No.1, the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export

			product”.
24.	692	<u>Engineering Product</u> Sl.No.C1172	In import item No.1, the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export product”.
25.	694	<u>Engineering Product</u> Sl.No.C1186	In import item No.1, the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export product”.
26.	695	<u>Engineering Product</u> Sl.No.C1196	In import item No.1(a), the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export product”.
27.	695	<u>Engineering Product</u> Sl.No.C1197	In import item No.1, the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export product”.
28.	696	<u>Engineering Product</u> Sl.No.C1201	In import item No.1(a), the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export product”.
29.	696	<u>Engineering Product</u> Sl.No.C1202	In import item No.1, the following alternative item (with quantity) shall be added:- “OR Copper Scrap - 1.075 kg/kg content in the export product”.
30.	723	<u>Engineering Product</u> Sl.No.C1356	The description of import item at Sl. No. 42, (without any change in quantity) shall be amended to read as under:-

			“CRNGO Silicon Electrical Steel Sheet/Coil”.
31.	739	<u>Engineering Product</u> Sl.No.C1405	1. The description of import item at Sl. No.2, (without any change in quantity) shall be amended to read as under:- “Bakelite Insulating Strip”. 2. The description of import item at Sl. No.3, (with quantity) shall be amended to read as under:- “Stainless Steel Strip - 3 gms”. 3. The description of import item at Sl. No.4, (with quantity) shall be amended to read as under:- “Spring Steel Strips - 13 gms”. 4. The description of import item at Sl. No.5, (without any change in quantity) shall be amended to read as under:- “Rivet Contacts”. 5. The description of import item at Sl. No.9, (without any change in quantity) shall be amended to read as under:- “Adjusting Screw”. 6. The description of import item at Sl. No.10, (with quantity) shall be amended to read as under:- “G.F. Nylon 66 (for - 7 gms”. manufacture of bobbin) 7. After import item at Sl. No. 12, the following item (with quantity) shall be added:- “13. Nucleus - 2 Nos”.
32.	752	<u>Engineering Product</u> Sl.No.C1487	After import item at Sl. No.6, the following item (with quantity) shall be added:- “7. Welding Flux - 3.7 kg”.
33.	752	<u>Engineering Product</u> Sl.No.C1488	After import item at Sl. No.6, the following item (with quantity) shall be added:- “7. Welding Flux - 3.7 kg”.
34.	1016	<u>Miscellaneous Product</u> Sl.No.K-11	i). The description of import item at Sl.No.1 (with quantity) shall be amended to read as under:- “1. Coated silica (imported) - 59 kg.” ii). The description of import item at Sl. No. 3 (without any change in quantity) shall be amended to read as under:- “3. Dynasilane/ Diacryl - 0.285 kg.” iii)The description of import items at Sl. No.4 & 7, (without any change in quantity) shall be amended to read as under:- “4. Trimethylol Propane Trimethacrylate (Trim/Pmptma).

			7. Peroxide (Dilauroyl Peroxide (LP) Bis (4 - + - Butylcyclohexy) Peroxy dicarbonate (BCHPC))”
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Annexure “B” to the Public Notice No. 19 Dated: 03/07/2000

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2439	3-Cyanopyridine	1 kg	1. Beta Picoline OR 1. (a)Ethyl Alcohol (b)Methyl Alcohol (c)Alumino Silicate Catalyst	1.21 kg 2.372 kg 1.405 kg 0.023 kg
A2440	Azithromycin Dihydrate	1 kg	1. Erythromycin Thiocyanate (on 100% activity basis) OR Erythromycin base (on 100% activity basis) 2. (i) Hydroxylamine HCL (ii) Triethyl Amine 3. Platinum Metal 4. Para Toluene Sulfonyl Chloride 5. Methenol 6. Methylene Chloride 7. Acetone	2.20 kg 1.93 kg 1.01 kg 0.50 kg 2.11 gm 0.72 kg 3.00 kg 3.10 kg 7.10 kg
A2441	Roxythromycin	1 kg	1. Erythromycin Thiocyanate (on 100% activity basis) OR Erythromycin base (on 100% activity basis) 2. (i) Hydroxylamine HCL (ii) Triethyl Amine	1.65 kg 1.44 kg 0.79 kg

			3. Sodium Methoxide 4. MEM Chloride OR 4. (i)Ethoxy Ethanol (ii)Paraformaldehyde (iii)Thionyl Chloride (iv)Caustic Soda Lye 5. Methenol 6. Acetone	0.52 kg 0.10 kg 0.19 kg 0.55 kg 0.18 kg 0.43 kg 0.10 kg 3.00 kg 2.00 kg
A2442	2-Butyl-4-Formyl-5-Chloro Imidazole (BCFI)	1 kg	1. 2-N-Butyl-4-Hydroxy Methyl Imidazole OR 1. (i)Sodium Cyanide (ii)N.Butyl Bromide (iii)Dihydroxy Acetone (iv)Methanol (v)Acetone 2. N-Chloro Succinamide 3. Ethyl Acetate/Tetra Hydrofuran	1.54 kg. 1.26 kg. 4.78 kg. 1.58 kg. 6.50 kg. 0.75 kg. 1.51 kg. 3.75 kg.
A2443	2-N-Butyl-4-Hydroxy Methyl Imidazole	1 kg	1. N.Butyl Bromide 2. Sodium Cyanide 3. Dihydroxy Acetone 4. Methanol 5. Acetone	3.10 kg 0.82 kg 1.67 kg 4.22 kg 0.48 kg
A2444	Sparfloxacin	1 kg	1. 2,3,4,5,6 Pentafluoro Benzoic Acid 2. Thionyl Chloride 3. Diethyl Malonate 4. Cyclopropylamine 5. Potassium Carbonate 6. Benzylamine 7. 5% Palladium on Carbon 8. 2,6 Dimethyl Piperazine 9. Chloroform/ 1,4 Dioxane 10.Methanol/Acetonitrile 11. Dimethyl Formamide	1.90 kg 1.59 kg 1.33 kg 0.435 kg 1.50 kg 0.59 kg 0.177 kg 0.70 kg 4.50 kg

			Natural Rubber OR b) Wood (for handle)	0.250 kg.
C1539	Bearing/Gear Puller made of Non alloy steel plate/round with Chrome plated legs.	1 MT	1. Non Alloy Steel Plate 2. Non Alloy Steel Round 3. Nickel	1.32 MT 0.367 MT 15.5 kg.

Annexure “D” to the Public Notice No.19 Dated: 03/07/2000

MISCELLANEOUS PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
K125	Coconut Oil Edible Grade in HDPE Drums/ Tankers/ Jerry Cans (FFA 0.5% Maximum) confirming to specifications laid down in PFA Act.	1 Ltr.	1. Coconut Oil in ship hold (FFA 3% to 6%)	1.08 Ltr.
K126	Processed Black Pepper (Non-Srilankan) (with minimum 2% volatile oil content)	1 MT	1. Unprocessed Black Pepper (non-Srilankan) with extraneous matter less than 2% and minimum 2% volatile oil content.	1.02 MT